

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2958
ANSWERED ON:26.11.2010
SOCIAL SAFETY NET SCHEMES
Deo Shri Kalikesh Narayan Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of Primary Health Centres (PHCs) under the Social Safety Net Schemes, State-wise;
- (b) the funds sanctioned and utilisation thereof by the States during the last three years;
- (c) whether the Planning Commission has conducted an evaluation study of health projects under NRHM;
- (d) if so, the details alongwith the outcome thereof; and
- (e) the steps taken by the Government to streamline the functioning of the PHCs?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a): National Rural Health Mission[NRHM] was launched in year 2005 with the objective to provide accessible, accountable and affordable health care services in the rural areas across the country. As per Bulletin on Rural Health Statistics in India 2009, 23391 Primary Health Centres (PHCs) are functioning across the country as on arch 2009 A list of State-wise PHCs is annexed at Annexure A.

(b): Statement showing the funds released and utilized under (NRHM) during the financial year 2007-08,2008-09,2009-10 and 2010-11 to all States/UTs Government including for upgradation/establishment of PHCs is annexed at Annexure B.

(c) to (d): A study of NRHM has been done by Kavary Gill for the Planning Commission.

The study was based on the sample study of few institutions in Andhra Pradesh, Uttar Pradesh, Rajasthan and Bihar.

The study indicates uneven progress in the States, different States perform differently on different parameters – which suggest something is happening, NRHM institutional arrangements are in place, confidence to spend is taking time in some places, not much evidence of corruption, and NRHM has created hope for rural infrastructure in health.

(e): The streamlining/upgradation of PHCs is a continuous process. NRHM stipulates a Patient Welfare Committee or Rogi Kalyan Samiti consisting of eminent persons like local MP/MLA, eminent citizens to be nominated by the District Collector, and leading donors etc. for supervising the management of healthcare facilities including the PHCs. PHCs are also provided annual maintenance grant and untied funds in order to make them functionally better.